

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

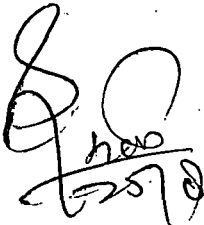
Orders of the Tribunal

17-8-94

Mr. Manish Bhandari - Counsel for the applicants in MA

None present for the respondents in MA

~~This is an MA for extension of time for implementation of the order passed in T.O. no. 369/92 on 25-11-93. The applicants are granted two months for implementing the order of the Tribunal. MA stands disposed of accordingly.~~


for M.B.


(D.P. Sharma)
Member (A)

(D.L. Mehta)
V.L.

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app. on 14/8/94

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